

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Adjournment Order for Division Bench Matter

Appeal No. E/677/2009 and 678/2009

Konark Pipes & Synthetics
Rabindra Kumar Mahapatra

....Appellant (s)

Vs.

Commissioner of Central Excise, BBSR-I

....Respondent (s)

Appearance:

None for the Appellant (s)

None for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Date of Hearing:- 21.02.2019

PER CORAM

Adjourned to 05.04.2019

**(P.K. Choudhary)
Member(Judicial)**

msh